

**THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES):** (a) and (b). The Andhra Pradesh Industrial Development Corporation have been granted an Industrial licence to set up a paper mill (under the name and style of Rayalseema Paper Mills Ltd.) in Kurnool District, Andhra Pradesh for a capacity of 42,000 tonnes per annum of writing and printing paper with an investment of Rs. 41 crores and the project is in an advanced stage of implementation.

The Cement Corporation of India have a proposal to set up a cement plant with an annual capacity of 4 lakh tonnes at an estimated cost of Rs. 30 crores at Yeraguntla in Rayalseema area of Andhra Pradesh.

**Setting up a Central Organisation to watch implementation of Five Year Plan Project**

432. **SHRI DURGA CHAND:** Will the Minister of PLANNING be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a separate Central Organisation to oversee the implementation of five year plan project;

(b) if so, what are the details thereof;

(c) what would be the set up of the Organisation; and

(d) what is the present follow up machinery to watch the implementation of five year plan projects in various States?

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN):** (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

(d) (1) Implementation of the plan projects of the States is generally reviewed by the State Planning Departments/ Planning Boards.

(2) At the Central level, the overall progress of the implementation of projects of various States is reviewed by concerned Central Ministries and by the Planning Commission every year at the time of Annual Plan formulation.

(3) For Central projects in selected major sectors such as steel, fertilisers, petroleum, coal, power, etc. a Monitoring Division exists in the Planning Commission. The Central Ministries also monitor and periodically review progress of various public sector projects within their respective charge.

**दिल्ली के पुलिस कर्मचारियों के लिये सुविधाएं**

433. **श्री धर्मेन्द्र सिंह बढौरिया :** क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार 1968 के पुलिस प्रांदोलन के दौरान सेवा से निकाले गये दिल्ली के पुलिस कर्मचारियों के मामलों पर फिर से पुनर्विचार करने का है ;

(ख) क्या सरकार ने सभी राज्यों के लिये आदर्श पुलिस कौंसिलों के किसी प्रारूप को तैयार कर लिया है ;

(ग) क्या सरकार वरिष्ठ पुलिस अधिकारियों द्वारा पुलिस जबानों से बेगार लिये जाने की प्रथा की बुराई को दूर करने के लिये दिल्ली पुलिस में भर्दली इयूटी को समाप्त करने पर विचार कर रही है ; और

(घ) यदि हां, तो उसे कब तक समाप्त कर दिया जायेगा ?

**गृह मंत्रालय तथा विधि, न्याय और कंपनी कार्य मंत्रालय में राज्य मंत्री (श्री एस० डी० पाटिल) :**  
(क) ऐसा कोई प्रस्ताव विचाराधीन नहीं है ।

(ख) जी हां, श्रीमान् ।

(ग) और (घ). भर्दली प्रणाली के वर्तमान स्वरूप को समाप्त करने का निर्णय किया गया है । वैकल्पिक प्रबन्धों की रूपरत्नकता का पता लगाया जा रहा है ।

**Search for Atomic Minerals**

434. **SHRI PRASANNBHAI MEHTA:** Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether Union Government have decided to make a search for uranium and other atomic minerals;

(b) if so, whether Geological teams are exploring the entire country for uranium and other minerals through ground surveys;

(c) whether any success have been achieved; and

(d) if so, to what extent?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS, SCIENCE AND TECHNOLOGY AND SPACE (PROF SHER SINGH):** (a) to (d). The Atomic Minerals Division of the Department of Atomic Energy has been engaged for the last 29 years in surveys for atomic